

MR. DEPUTY CHAIRMAN: I said, your feelings will be conveyed to the hon. Chairman. ...(Interruptions)... I cannot say it but the Government can take initiative and the hon. Chairman. ...(Interruptions)... I have no problem. ...(Interruptions)... Now, the Enemy Property (Amendment and Validation) Bill, 2016.

**MOTION FOR REFERENCE OF THE ENEMY PROPERTY
(AMENDMENT AND VALIDATION) BILL, 2016
TO A SELECT COMMITTEE**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): Mr. Deputy Chairman, Sir, with your permission, I rise to move:

"That the Bill further to amend the Enemy Property Act...

...(Interruptions)...

MR. DEPUTY CHAIRMAN: Consideration? ..(Interruptions)... I think, it is... ..(Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, we sat together, and, requested the Government that this Bill should be sent to the Select Committee. ...(Interruptions)...

THE MINISTER OF HOME AFFAIRS (SHRI RAJNATH SINGH): Mr. Deputy Chairman, Sir, I move:

"That the Bill further to amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971, as passed by Lok Sabha, be referred to a Select Committee of the Rajya Sabha consisting of the following Members:—

1. Shri Bhupender Yadav
2. Shri M. J. Akbar
3. Shri Shamsher Singh Manhas
4. Shri Husain Dalwai
5. Shri K. Rahman Khan
6. Shri P. L. Punia
7. Shri Javed Ali Khan
8. Shri K. C. Tyagi

9. Shri Sukhendu Sekhar Roy
10. Shri S. Muthukaruppan
11. Shri Satish Chandra Misra
12. Shri Ritabrata Banerjee
13. Shri A.U. Singh Deo
14. Shri C.M. Ramesh
15. Shri Praful Patel
16. Shri Tiruchi Siva
17. Shri Anil Desai
18. Shri Naresh Gujral
19. Mir Mohammad Fayaz
20. Shri Ramdas Athawale
21. Shri Parimal Nathwani
22. Shri D. Raja
23. Shri Ram Kumar Kashyap

with instructions to report to the Rajya Sabha by the last day of the first week of the second part of the current Session.”

The question was put and the motion was adopted.

***(A) GOVERNMENT BILLS — Contd.**

AND

***(B) THE BUDGET (GENERAL), 2016-17**

(I) The Appropriation (Vote on Account) Bill, 2016

(II) The Appropriation Bill, 2016

MR. DEPUTY CHAIRMAN: Now, the Budget (General) 2016-17, Appropriation (Vote on Account) Bill, 2016 and the Appropriation Bill, 2016 are to be discussed together.

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): Sir, I beg to move:

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2016-17, as passed by Lok Sabha, be taken into consideration”.

* Discussed together.